

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**

**Review Petition No.89/2003
In
Petition No.33/2002**

In the matter of

Review of order dated 30.10.2002 in petition No.33/2002 (Approval of tariff for Feroze Gandhi Unchahar Thermal Power Station for the period from 1.4.1997 to 31.3.2001).

And in the matter of

Uttar Pradesh Power Corporation Ltd

....Petitioner

Vs

1. National Thermal Power Corporation Ltd., New Delhi
2. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
3. Delhi Vidyut Board, New Delhi
4. Haryana Vidyut Prasaran Nigam Ltd, Panchkula
5. Punjab State Electricity Board, Patiala
6. Himachal Pradesh State Electricity Board, Shimla
7. Power Development Department, Govt. of J&K, Jammu
8. Engineering Department, Union Territory of Chandigarh, Chandigarh
9. Uttaranchal Power Corporation Ltd., Dehradun

.....Respondents

**IA No.66/2003
In
Petition No.41/2001**

In the matter of

Approval of tariff in respect of Feroze Gandhi Unchahar Thermal Power Station for the period from 1.4.2001 to 31.3.2004

And in the matter of

National Thermal Power Corporation Ltd., New Delhi

....Petitioner

Vs

1. Uttar Pradesh Power Corporation Ltd, Lucknow
2. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
3. Delhi Vidyut Board, New Delhi

4. Haryana Vidyut Prasaran Nigam Ltd, Panchkula
 5. Punjab State Electricity Board, Patiala
 6. Himachal Pradesh State Electricity Board, Shimla
 7. Power Development Department, Govt. of J&K, Jammu
 8. Engineering Department, Union Territory of Chandigarh, Chandigarh
 9. Uttaranchal Power Corporation Ltd., Dehradun
-Respondents**

The following were present

1. Shri T.K. Srivastava, EE, UPPCL
2. Shri S.R. Seth, Director (O), DTL
3. Shri M.K. Choudhary, GM (O&M), DTL
4. Shri A.K. Kaul, DhM (SO), DTL
5. Shri Venu Gopal, Manager, DTL
6. Shri M.S. Chawla, AGM (Comm), NTPC
7. Shri R. Singhal, Mgr, NTPC
8. Shri V.B.K. Jain, NTPC
9. Shri T.R. Sohal, NTPC
10. Shri S.D. Jha, NTPC
11. Shri Balaji Dubey, Sr. Law Officer, NTPC
12. Shri K.K. Mittal, XEN (SP), RVPNL
13. Shri T.P.S. Bawa, SE, PSEB
14. Shri V.K. Gupta, PSEB
15. Shri R.K. Arora, XEN, HVPN

ORDER
(DATE OF HEARING : 18.12.2003)

In Review Petition (No.89/2003) the petitioner seeks review of the order dated 30.10.2002 in Petition No.33/2002

2. In the IA No.66/2003 filed in Petition No.44/2001, Respondent No.1 (applicant in the IA) seeks certain directions to the petitioner (Respondent No.1 in the IA).

3. The review petition and the IA are for admission.

4. Shri T.K. Srivastava, EE, appearing for UPPCL has stated that the counsel engaged by it and dealing with issues raised in the review petition and IA has gone to Cochin and was, therefore, not available. He made a request for adjournment.

5. In view of the request made, list the review petition and IA on 10.2.2004. All concerned may be informed accordingly. Meanwhile, the respondents may file their reply to the IA, for which notice is issued.

**Sd/-
(K.N. SINHA)
MEMBER**

**Sd/-
(ASHOK BASU)
CHAIRMAN**

New Delhi dated the 22nd December, 2003